

SHRI NIRANJAN SINGH: May I know when the scheme will be finalised? When it is not sufficiently in progress, according to the Engineer, is it not necessary that it should be finalised early so that the future work may be taken up in time?

SHRI D. P. KARMARKAR: I am hoping that the scheme will be finalised earlier than the need for it would arise.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, what are the scarcity months generally as far as water supply in Delhi is concerned and what arrangements have been made to meet that?

SHRI D. P. KARMARKAR: There are no scarcity months now, and in the near future there are not likely to be any scarcity months.

#### CATERING AT BANGALORE AND MYSORE CITY RAILWAY STATIONS

\*183. SHRI M. S. GURUPADA SWAMY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that no arrangements have been made at Bangalore City Junction and Mysore Junction for catering in Railway compartments; and

(b) whether it is a fact that no instructions have been issued to the staff in this regard?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) and (b) Arrangements exist at both Bangalore City Jn. and Mysore Jn. for service in train compartments.

SHRI M. S. GURUPADA SWAMY: My question is very specific, whether instructions have been issued to the staff to serve in the compartments and I gather from experience that the staff do not serve in the compartments. May I know, Sir, whether it is due to lack of staff or lack of instructions or lack of proper supervision?

SHRI SHAH NAWAZ KHAN: It is not a fact that meals are not served in compartments. Meals are served in compartments. Regarding Bangalore we have not received any complaint so far. Regarding Mysore we had only one complaint so far and we have reiterated the instructions that exist already.

SHRI M. S. GURUPADA SWAMY: If you do not receive any complaints, that does not mean that there are no complaints. May I know, Sir, whether steps would be taken by the Minister concerned to issue instructions to the staff that they should serve food in the compartment and there should not be any violation of the rules or instructions given to them? If there are violations of these rules and instructions, they must be punished.

SHRI SHAH NAWAZ KHAN: I would again like to repeat that there is proper arrangement and there is proper supervision. I personally visited Bangalore City Junction and have satisfied myself with the arrangements there, but we shall reiterate the instructions again.

\*184. [The questioner (Shri Deokinandan Narayan) was absent. For answer, vide cols. 804-805 infra.]

#### WELFARE OFFICERS FOR POST AND TELEGRAPH EMPLOYEES

\*185. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to refer to the answer given to Starred Question No. 457 in the Rajya Sabha on the 25th August, 1960 and state the number of welfare officers who have been working for the Post and Telegraph employees and the amount of money which has been spent on their welfare under the different schemes during the year 1959-60?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUBBARAYAN): There are ten Welfare

Officers attached to the P. & T. Department. A sum of Rs. 16,12,394 was spent on various welfare schemes. This amount is in addition to the amount spent on the provision of amenities in RMS Rest Houses|dormitories|rest rooms/medical reimbursement bills etc., which are incurred by the subordinate units and the figures for which are not readily available, as they are not separately compiled.

**SHRIMATI SAVITRY DEVI NIGAM:** May I know, Sir, how many Welfare Officers were directly attached to the workers in Delhi itself?

**DR. P. SUBBARAYAN:** As far as I know, there are only ten Welfare Officers, namely in Madras, Lucknow, Nagpur, Bihar, Calcutta, Ambala, Calcutta Workshop, Calcutta Store Yard, Jubbulpore and Bombay. There are Regional Labour Officers in Rajasthan, Assam, Orissa, Lucknow, Bombay and Delhi. The Labour Officer of Ambala visits Delhi Circle for one week in a month.

**SHRIMATI SAVITRY DEVI NIGAM:** What are the other schemes to look after the welfare of the P. and T. workers here in Delhi and other places?

**DR. P. SUBBARAYAN:** We are considering how best we can do it. We have put in more amount this year than before, i.e., Rs. 7 lakhs, and, therefore, the hon. lady Member may be convinced, I am sure, that we are doing our best for welfare work among the P. and T. employees.

**SHRIMATI SAVITRY DEVI NIGAM:** Is it a fact that in most of the years starting from 1948 no welfare work has been done amongst the P. and T. workers, especially in Delhi area?

**DR. P. SUBBARAYAN:** I am afraid the hon. Lady Member is incorrect in her premises.

**SHRI FARIDUL HAQ ANSARI:** May I know whether the hon. Minister is satisfied that the welfare work in Delhi

centre and in other centres is being carried on properly and efficiently?

**DR. P. SUBBARAYAN:** I believe so, Sir.

**SHRIMATI SAVITRY DEVI NIGAM:** May I know where those welfare centres are and what are those schemes under which these people have been looked after properly?

**DR. P. SUBBARAYAN:** I have already stated what is being done.

#### TRAFFIC HOLD-UP AT RAJPURA LEVEL CROSSING

\*186. **SHRI BANSI LAL:** Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that at the Rajpura Junction railway level crossing between Patiala and Chandigarh traffic is held up for hours together; and

(b) if so, whether Government propose to construct an overbridge on the said crossing; if not, what are the reasons therefor?

**THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY):**

(a) No, Sir.

(b) Not at present as the Government of Punjab have postponed the scheme for consideration in the Third Five Year Plan.

#### TRAFFIC HOLD-UP AT THE RAILWAY LEVEL CROSSINGS ON THE DELHI-ROHTAK ROAD

\*187. **SHRI BANSI LAL:** Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that traffic at the railway level crossings on the Delhi-Rohtak road is held up for hours together;

(b) if the answer to part (a) above be in the affirmative, whether Government propose to construct overbridges at these crossings;